IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

CP(CAA)65/ND/2023

IN THE MATTER OF:

Middle Path Trading Private Limited And … Applicant
Shiraj Marketing Private Limited And
Purshottam Investofin Limited

Under Section 230-232 of Companies Act, 2013.

Order delivered on 16.07.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)
CORRIGENDUM ORDER

The Order dated 02.07.2024may be read as:

"Due to paucity of time, the matter could not be taken up.

Next date of hearing on**13.08.2024.**"

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)